

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

Cont.A 6 of 2019 in CP 17/NCLT/AHM/2016

IA 675 of 2019

IA 33 of 2017

IA 412 of 2018

IA 756 of 2019

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2020

Name of the Company:

Bhupendra Patel & Ors.

V/s

Hotel Oasis (Surat) Pvt. Ltd. & Ors

Section:

Section 425 of the Companies Act, 2013/IA For Rejection of Cont.Petition
/IA for directions/Rule 11 of NCLT Rules 2016

ORDER

Learned PCS Mr. Dhiren Dave appeared for the Petitioner.

Learned Counsel Mr. Rajnish Sinha appeared for the Respondent.

We direct parties to complete pleadings within two weeks.

Matter stands adjourned to 25.01.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 4th day of November, 2020

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)